ning Corps, they were relieved of their duties on 6th December 1971;

(d) whether these doctors were offered posts at the Regional Hospital, Ramagundam Coal Mines at Godavarikham, Andhra Pradesh; and

(e) the steps being taken to count their past services foi promotion, seniority etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPA-DHYAYA) : (a) Yes.

(b) The representation is for counting of their previous service rendered under the Central Family Planning Corps in the new posts for the purpose of seniority, promotion and protection of pay and allowances, etc.

(c) Their services in the Family Planning Corps were terminated under the Central Civil Services (Temporary Services) Rules, 1965 on various dates in November and December, 1971.

(d) Yes. Some of the Medical Officers whose services were terminated on the disbandment of the Cenlral Family Planning Corps, were offered appointments as Junior Medical Officers at the Regional Hospital, Ramagundam Coal Mines at Godavarikham, Andhra Pradesh.

(e)' As they were originally appointed purely on *ad hoc* basis their previous service cannot' be counted towards promotion, seniority etc. in their present appointments. However, their pay would be fixed accord-Jng to the rules and instructions issued by the Government of India (in the subject from time to time. As the posts of Junior Medical Officer are included in the Central Health Service, the officers will have to apply to the Union Pub'ic Service Commission for appointment on a regular basis.

FAIR PRICE SHOPS IN DELHI

, '189. SHRI SANAT KUMAR RAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) the steps taken to open Fair Price Shops in Delhi;

to Questions

(b) the items which will be sold at these shops;

(c) the details including quantity of the rationed articles to be distributed at the Ration Shops in Delhi; and

(d) whether there is any machinery to check the quantity of the articles to be offered for sale ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) Steps have been taken to strengthen the public distribution system. The number of fair price shops which stood at 1615 at the close of 1971 has been increased to 2155. Sanction has been accorded for opening additional 312 fair price shops. Besides these fair price shops, more than 200 fair price establishment shops have been opened.

(b) Wheat, rice, atta, maida, suji and sugar.

(c) Cereals : 2 Kgs. per adult per week. 1 Kg. per minor per week (below 8 years). Sugar : 225 grams per person per week.

(d) Yes, Sir.

TUTICORIN PORT

190. SHR1TH1LLAI V1LLALAN : SHRI K. A. KRISHNASWAMY :

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Tamil Nadu Government have sent any request to rename Tuticorin Port as V.O.C. Port; and

(b) if so, the decision taken thereon ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) A Resolution passed on the 29th July, 1970 by the Tuticorin Municipality requesting the Govt, to name the new harbour at Tuticorin as "Tuticorin V.O.C. Harbour" 125

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was forwarded to the Government of India for consideration by the Government of Tamil Nadu in February, 1971.

(b) It is not the practice to name harbours after the names of individuals. A harbour is known by the name of the place where it is located. In view of this, the new Major Port at Tuticorin, as and when it is formed, would be called the Port of Tuticorin as in the case of the other Major Ports in the country. However, the Government have decided to name the wharf at Tuticorin Harbour as "V.O C. Wharf".

WATER SUPPLY IN RAJASTHAN

191. SHRI GANESH LAL MALI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the names of schemes submitted by the Government of Rajasthan for water supply to villages in various districts of the State and the amounts asked therefor;

(b) the names of the schemes approved by the Central Government and the amount provided therefor; and

(c) the number of villages in Rajasthan which have not so far been provided with proper drinking water facility ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPA-DHYAYA) : (a) and (b) The question preabsumcly refers to the accelerated Rural Water Supply Schemes sponsored by the Government of India and being extended by the Government of Rajasthan... The details o f the schemes submitted under this Programme by the State Government and those approved by the Central Government for implementation together with their estimated cost, are given in the Annexure [See Appendix LXXXII. Annexure No. 9]. An allocation of Rs. 1.75 crores during 1972-73 has been made for Rajasthan for implementing these schemes.

(c) The up-to-date information regarding the number of villages in Rajasthan which have not yet been provided with proper drinking water facility is being obtained from the Government of Rajasthan and will be laid on the Table of the Sabha.

IMPROVEMENT OF SLUMS IN RAJASTHAN

192. SHRI GANESH LAL MALI : Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) wheather the Rajasthan Government have asked the Cenral Government for financial assistance for the improvement of slums in the State for the year 1972-73;

(b) if so, the details of the proposal and Government's reaction thereto ; and

(c) the financial assistance given to the Rajasthan Government for improvement of slums during the years 1970-71, 1971-72; and wheather the said assistance was fully utilised by the Rajasthan Government?

THE MINISTER OF STATE IN THE; MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes, Sir,

(b) The Government of Rajasthan had asked for a grant of Rs. 12.78 lakhs for environmental improvement of the following slum areas in Jaipur :—

(i) Koli Basti Jerekote.

(ii) Hafsan Pura behind Loco-shed.

(iii) Behind Ganga (Minerva) Talkies and Dhanna Das ki Bagichi.

The improvement works proposed are as follows :

1. Walk-ways:

(a) Main Walk-ways.

- (b) Secondary Walk-ways.
- 2. Drinking water taps.
- 3. Wa,ter Closet.

4.. Bathingplaces (including washing places).

5.. Street Lighting.